

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:18

ANSWERED ON:17.07.2017

Moderation Policy

Mahadik Shri Dhananjay Bhimrao;Patil Shri Shivaji Adhalrao

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to curb the practice of spiking of marks and to do away with moderation policy with regard to awarding marks and implement a scientific policy in this regard and if so, the details thereof;
- (b) whether the Government has set up an Inter-Board Working Group for the purpose and if so, the details thereof including the response received from the State Boards in the matter;
- (c) the manner in which it is likely to improve the quality of education in the country; and
- (d) the other steps taken by the Government to bring about uniformity in evaluation and to improve the quality of education in the country?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI PRAKASH JAVADEKAR )

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 18 FOR 17.07.2017 ASKED BY SHRIDHANANJAY MAHADIK AND SHRI ADHALRAO PATIL SHIVARAJIRAO HON'BLE MP REGARDING "MODERATION POLICY"

(a) to (d): A meeting to review the Policy of Moderation of marks to avoid spiking of marks was conveyed by the Secretary (School Education and Literacy), in Ministry of Human Resource Development, on 24th April, 2017 with State Education Secretaries and Chairman of State Education Boards and Central Board of Secondary Education (CBSE). All State Boards decided to constitute Inter Board Working Group (IBWG) comprising of Chairman, Board of Gujarat, Jammu & Kashmir, Kerala, Telengana, Chhattisgarh, Manipur, ICSE with Chairman, CBSE as the Convener of the IBWG.

The following decisions in regard to moderation of marks for upward revision/spiking of marks have been taken unanimously:

- (i) All State Boards decided to stop awarding moderation of marks for upward revision /spiking of marks from the current year except Kerala Board and subject to amendment in the State regulations, if required. However, Kerala Board conveyed to do away with moderation from the next year.
- (ii) All State Boards decided to continue with the policy of Grace Marks for lower level performance to improve the pass percentage but the policy should be placed on Board's website for transparency. It was also decided to show grace marks distinctly in the Marks Sheet.

All State Boards placed on record the appreciation for efforts of Government of India and State Governments to initiate this process of consultation to bring uniformity in evaluation and improve quality of education in the country.

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